

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

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R.A. No. ~~2274~~/2000

(In O.A. No.2690 of 1997 &  
M.A. No. 2697 of 1997 M.A.  
No.2276 of 1998)

(16)

1. Shri Y.C.Bhatnagar,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
  2. Shri Rajender Prashad,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
  3. Shri Amitab Nandi,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
  4. Shri Sunil Chauhan,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
  5. Shri Anuj Gupta,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
  6. Shri Anil Kumar Gulati,  
Pollution Level Test Inspector,  
Transport Dte, Govt. of Delhi,  
5/9- Under Hill Road, Delhi-54
- Petitioners.

Versus :

1. Union of India through  
The Chief Secretary to the  
Govt. of N.C.T. of Delhi,  
5-Shyam Nath Marg, Delhi-54
  2. The Commissioner (Transport),  
Transport Dte, Govt. of N.C.T. of Delhi,  
5- Shyam Nath Marg, Delhi-54
- Respondents.

Contd.....2.

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ORDER

(Passed on this the 21<sup>st</sup> day of September, 2000  
at circulation state)

This application has been filed to review the order of this bench dated 2.6.00 passed in OA 2690/97 and consequent grant of benefit of parity of the upgraded pay scale of Rs. 2000-3200 and subsequent revision thereof based on the 5th Central Pay Commission recommendations.

2. On the date of hearing, neither the applicant nor counsel for respondent was present despite repeated calls. It was a matter of 1997, duly listed and therefore it was taken up.
3. Since the respondents did not file the reply inspite of time granted, this Tribunal has passed the said order based on averments in the application.
4. We have perused the various grounds stated in the application. We do not find that any patent error of fact or law was committed by this Tribunal in passing the said order. Therefore, this RA is rejected at circulation stage.

  
(H.O. Gupta)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Member (J)